A BRIEF REPORT

OF

THE BUSINESS TRANSACTED DURING THE SEVENTH SESSION

(29 JANUARY- 31 JANUARY, 2019)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2019
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THE STATE OF GOA

GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2019
PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Seventh Session, which was held from the 29th January-31st January, 2019.

PORVORIM – GOA
14/2/2019

N.B. SUBHEDAR
SECRETARY, LEGISLATURE
RESUME OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS SEVENTH SESSION HELD ON 29, 30 AND 31 JANUARY, 2019

1. INTRODUCTION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Dr. Smt. Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 28th December, 2018, summoned the Seventh Session of the Seventh Legislative Assembly of the State of Goa, which commenced on the 29th January, 2019, at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House had a duration of 6 hours and 53 minutes, during its 3 sittings, which was held on 29, 30 and 31 January, 2019.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 6 hours and 53 minutes.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Dates of sittings</th>
<th>Duration of sittings</th>
<th>Total duration of the sittings</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>29.1.2019</td>
<td>11 30 AM to 11 50 AM</td>
<td>0 hours 20 minutes</td>
</tr>
<tr>
<td>2.</td>
<td>30.1.2019</td>
<td>11 30 AM to 1 10 PM</td>
<td>1 hour 40 minutes</td>
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<td>2 30 PM to 3 02 PM</td>
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<tr>
<td>3.</td>
<td>31.1.2019</td>
<td>11 30 AM to 1 06 PM</td>
<td>1 hour 36 minutes</td>
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<tr>
<td></td>
<td></td>
<td>2 30 PM to 5 15 PM</td>
<td>2 hours 45 minutes</td>
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</tbody>
</table>


<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Hon. Member</th>
<th>No of day/s attended the Session</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri Rajesh Patnekar</td>
<td>3 days</td>
</tr>
<tr>
<td>2.</td>
<td>Shri Nilkanth Ramnath Halarnkar</td>
<td>3 days</td>
</tr>
<tr>
<td>3.</td>
<td>Shri Glenn Souza Ticlo</td>
<td>3 days</td>
</tr>
<tr>
<td>4.</td>
<td>Smt. Jennifer Monserrate</td>
<td>3 days</td>
</tr>
<tr>
<td>5.</td>
<td>Shri Antonio Caetano Fernandes</td>
<td>3 days</td>
</tr>
</tbody>
</table>
DATE OF SITTING: 29TH JANUARY, 2019

1. NATIONAL ANTHEM
   The National Anthem was played at the commencement of the Session on the 29th January, 2019, at 11 30 AM at the Assembly Hall, Porvorim, Goa.

2. ADDRESS BY THE HON. GOVERNOR OF GOA
   The Hon. Governor of Goa, delivered her Address to the Seventh Legislative Assembly of the State of Goa during its Seventh Session on the 29th January, 2019 at 11 30 AM at the Assembly Hall and informed the House the causes of its summons as envisaged in Article 176 (1) of the Constitution of India.

3. COPY OF THE ADDRESS BY THE HON. GOVERNOR OF GOA, LAID ON THE TABLE OF THE HOUSE
   The Secretary, Legislature, laid a copy of the Address delivered by the Hon. Governor of Goa, on the Table of the House on the 29th January, 2019.
4. ANNOUNCEMENT BY THE HON. SPEAKER
Dr. Pramod Sawant, the Hon. Speaker, made an announcement on “Awareness programme on Strengthening the Implementation of the Biological Diversity Act and Rule” which was held at the PAC Hall, after the House was adjourned for the day to attend the programme.

(House was Adjourned at 11 50 AM to meet at 11 30AM on Wednesday, the 30th January, 2019)

DATE OF SITTING: 30TH JANUARY, 2019

1. QUESTIONS

(1) POSTPONED STARRED QUESTIONS ORALLY ANSWERED

(a) Postponed Starred Question No.*3A tabled by Shri Filipe Nery Rodrigues, MLA regarding ‘Staff allotted to Court of Civil Judge Senior /Junior division and JMFC IN Goa’ (originally slated for answer on 30.07.2018) was orally answered.

(b) Postponed Starred Question No.*6C tabled by Shri Chandrakant Kavalekar, Hon. Leader of Opposition regarding ‘Construction of Court building/premises’ (originally slated for answer on 30.07.2018) was orally answered.

(2) STARRED QUESTIONS

(a) Questions Answered:-
Starred Questions at Sl. Nos. 1B and 2B for the day were orally answered.

(b) Reply Postponed:-
Replies to Starred Question Nos. 1A, 6C and 15C were postponed to the next session.

(c) Replies laid:-
Replies to the rest of the Starred Questions were laid on the Table.

(3) UNSTARRED QUESTIONS

(a) Replies Laid
Replies to Questions in Unstarred list (Corrected) were laid on the Table.

(b) Reply Postponed:-
Replies to Unstarred Question Nos.45, 51 and 100 were postponed to the next session.
2. ZERO HOUR MENTION:

(1) The subject matter of the Zero Hour Mention tabled by Smt. Alina Saldanha, MLA, was as regards the fear and anxiety in the minds of various private entrepreneurs who organize ‘Night Markets’ and other programmes, for the benefit of Goans, domestic and International tourists and the steps/measures the Government has undertaken/will undertake, as regards that the Police, the State Pollution Control Board and the District Magistrate should ensure that the sound meters should be utilized effectively to ensure that the noise levels do not exceed above the permissible levels that is 55 dB during the daytime and 45 dB, during night time in and around residential areas, as per the provisions of the Prevention of the Noise Pollution, Regulation and Control Rules.

(2) The subject matter of the Zero Hour Mention tabled by Shri Ravi Naik, MLA, was as regards the fear and anxiety in the minds of the people due to the electrical street light poles at Velim Mardol, at the middle of the roads, which are not removed, thus causing danger to the lives of motor bike riders and commuters. The steps/measures the Government has undertaken/will undertake as regards the same.

Shri Nilesh Cabral, the Hon. Minister for Power replied to the Mention.

(3) The subject matter of the Zero Hour Mention tabled by Shri Churchill Alemao, MLA, was as regards the steps/measures the Government has undertaken/will undertake, as regards that the Colva Police Station, Traffic Cell, the RTO and the other Traffic Cell Managing Authorities, should efficiently work towards ensuring the safety and well being of the tourists.

(4) The subject matter of the Zero Hour Mention tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, was as regards, the fear and anxiety in the minds of the Sarva Shiksha Abhiyan teachers, part time teachers and vocational teachers, of which majority are postgraduates and Bachelor in Education, who are working on Contract basis for more than five years in Secondary/Higher Secondary Institutions, Government Aided with consolidated salaries, which have been, in turn, allegedly, reduced further in certain cases. The steps/measures the Government has undertaken/will undertake as regards the same.
3. **OBITUARY REFERENCES**

Dr. Pramod Sawant, the Hon. Speaker, made Obituary References on the 30\textsuperscript{th} January, 2019, in respect of the sad demise of the following distinguished luminaries:-

1. **Late Shri Atal Bihari Vajpayee**, former Prime Minister of India and recipient of the prestigious Padma Vibhushan and Bharat Ratna Awards, passed away on the 16\textsuperscript{th} August, 2018.

2. **Late Shri Vasu Paik Gaonkar**, former Minister for Panchayati Raj, Provedoria, Public Assistance, Irrigation and Transport and former Legislator of the Fourth, Fifth, Sixth Legislative Assembly of Goa, Daman and Diu and the First Legislative Assembly of the State of Goa, from Canacona Constituency, passed away on the 3\textsuperscript{rd} December, 2018.

3. **Late Shri John Manuel Vaz**, former Minister for Urban Development and Revenue and former legislator of the Second Legislative Assembly of the State of Goa, from Mormugao Constituency, passed away on the 7\textsuperscript{th} December, 2018.

4. **Late Shri Advocate Vishnu Rama Naik**, former legislator of the Fifth Legislative Assembly of Goa, Daman and Diu from Pale Constituency, passed away on the 15\textsuperscript{th} December, 2018.

5. **Late Shri Somnath Chatterjee**, former Speaker of Lok Sabha, passed away on the 13\textsuperscript{th} August, 2018.

6. **Late Shri M. Karunanidhi**, former Chief Minister of Tamil Nadu and former Chief of DMK, passed away on the 7\textsuperscript{th} August, 2018.

7. **Late Shri Premanand Naik**, noted Bhajani Kalakar, passed away on the 13\textsuperscript{th} August, 2018.

8. **Late Shri Gurudas Kamat**, former Union Minister and former Member of Parliament, passed away on the 22\textsuperscript{nd} August, 2018.

9. **Late Shri Kuldip Nayar**, a veteran journalist, passed away on the 23\textsuperscript{rd} August, 2018.

10. **Late Smt. Shubhangi Joshi**, veteran actress, passed away on the 5\textsuperscript{th} September, 2018.

11. **Late Shri Professor S.S. Nadkarni**, a renowned litterateur, passed away on the 14\textsuperscript{th} September, 2018.

12. **Late Shri Gurunath Shetye**, veteran freedom fighter and educationist, passed away on 29\textsuperscript{th} September, 2018.

13. **Late Shri Pandit Tulsidas Borkar**, eminent harmonium exponent and music composer and recipient of the prestigious Padma Shri Award, passed away on the 29\textsuperscript{th} September, 2018.

14. **Late Shri Ramesh Veluskar**, eminent Konkani litterateur and poet, passed away on the 21\textsuperscript{st} October, 2018.
15. Late Shri Madan Lal Khurana, former Governor of Rajasthan and former Chief Minister of Delhi, passed away on the 27th October, 2018.
16. Late Shri Yashwant Deo, veteran singer and musician, passed away on the 30th October, 2018.
17. Late Smt. Lalan Sarang, veteran actress, passed away on the 9th November, 2018.
18. Late Shri Ananth Kumar, former Union Minister and former Member of Parliament, passed away on the 12th November, 2018.
19. Late Shri Alyque Padamsee, legendary Advertisement film maker, theatre personality and recipient of the prestigious Padma Shri Award, passed away on the 17th November, 2018.
20. Late Shri Bhalchandra Kakodkar, veteran freedom fighter, passed away on the 22nd November, 2018.
21. Late Shri Mohammed Aziz, veteran musician and singer, passed away on the 27th November, 2018.
22. Late Shri Rajendra Pai, veteran singer and music director, passed away on the 1st December, 2018.
23. Late Shri Mrinal Sen, veteran film maker and recipient of the prestigious Padma Vibhushan and Dada Saheb Phalke Awards, passed away on the 30th December, 2018.
24. Late Shri Kadar Khan, veteran actor, passed away on the 31st December, 2018.
25. Late Shri Francisco Bringel, a renowned Konkani singer, popularly known as ‘Young Chico’, passed away on the 2nd January, 2019.
26. Late Shri Alex Vaz, former FIFA Referee and former FIFA Referees Instructor, passed away on the 2nd January, 2019.
27. Late Shri Ramakant Achrekar, eminent former cricket coach and recipient of the prestigious Dronacharya and Padma Shri Award, passed away on the 2nd January, 2019.
28. Late Shri Justice Chandrashekhar Dharmadhikari, former Chief Justice of Mumbai High Court, noted Gandhian, renowned author and recipient of the prestigious Padma Bhushan, passed away on the 3rd January, 2019.
29. Late Shri Vasant Josalkar, veteran theatre artiste and recipient of the prestigious Sangeet Natak Academy Award, passed away on the 10th January, 2019.
30. Late Shri Rajesh Ghodge, former Goa Ranji cricketer and Ex-Member of Goa Cricket Association, passed away on the 13th January, 2019.

32. Late Shri Vishwanath Joshi, veteran freedom fighter, passed away on 6th September, 2018.

33. Late Shri Vidhyadhar S.Naipaul, noble prize winner and litterateur, passed away on 11th August, 2018.

34. Late Shri Mauricio Pinto, most influential renowned Goan football player, passed away on 12th August, 2018.

35. Late Shri Luis Antonio D’Costa, veteran freedom fighter, passed away on 12th September, 2018.

36. Late Shri Kofi Annan, former United Nations Secretary General co-recipient of the 2001 Peace and Noble prize winner, passed away on 18th August, 2018.

37. Late Shri Ajit Wadekar, former Indian Cricket Captain, passed away on 15th August, 2018.

38. Late Shri Vijay Chawan, a veteran Marathi actor, passed away on 24th August, 2018.

39. Late Shri Arthur Pereira, former Goan International football player, passed away on 3rd September, 2018.

40. Late Dr. Jibalo Gaonkar, Goan social worker and eminent doctor, passed away on 7th September, 2018.

41. Late Shri Filipe de Chimbel, veteran Triatrist, passed away on 19th September, 2018.

42. Late Shri Sudesh Lotlikar, noted poet and filmmaker and Goan littérature, passed away on 22nd September, 2018.

43. Late Shri Prof. James Fernandes, renowned freedom fighter and well known professor of English passed away on 19th August, 2018.

44. Late Shri Armado Pereira, noted freedom fighter, journalist, writer and distinguished bureaucrat, passed away on the 13th October, 2018.

45. Late Shri Santosh Mayekar, Marathi actor and dramatist, passed away on the 2nd October, 2018.

46. Late Shri Alisab Sadekar, former Goan football player and Santosh Trophy Goan representative, passed away on 18th November, 2018.

47. Late Shri D.H.Pai Panandikan, former economist of Goan origin and General Secretary of FIKKY, passed away on 19th November, 2018.
48. Late Shri Dr. Shivinder Singh Sidhu, former Governor of Goa, passed away on 25th October, 2018.

49. Late Shri Brigadier Kuldip Singh Chandpuri, recipient of the Country’s Second Highest Maha Veer Chakra Award, passed away on the 17th November, 2018.

50. Late Shri C.K. Jafferr Sharreif, former Union Minister, passed away on the 25th November, 2018.

51. Late Shri Dyaneshwar Gajanan Kolvekar, eminent Goan Littérateur, passed away on 30th November, 2018.

52. Late Shri Srikant Chari alias Ghanusham Chari, veteran freedom fighter, passed away on 18th December, 2018.

53. Late Shri Suhas Savardekar, veteran journalist and writer, passed away on 2nd January, 2019.

54. Late Shri Kishor Pradhan, veteran Marathi and Hindi actor, passed away on 12th January, 2019.

55. Late Shri Bhanu Prakash Singh, former Governor of Goa, passed away on the 24th January, 2019.

56. Late Shri Arjun Gaonkar, senior most freedom fighter, passed away on the 25th January, 2019.

57. Late Shri Shankar alias Ramesh Hodarkar, veteran freedom fighter, passed away on the 25th January, 2019.

58. Late Shri Rameshwar Lanjekar, veteran freedom fighter, passed away on the 28th January, 2019.

59. Late Shri Vishweshwar Dutta Sakalani, popularly known as “Vrushya Manav”, passed away on the 18th January, 2019.

60. Late Shri George Fernandes, former Defence and Railway Minister of India, passed away on the 29th January, 2019.

61. Late Shri Shamsunder Narayan Chari, veteran freedom fighter, passed away on the 29th January, 2019.

The House paid its rich tributes and homage to these distinguished luminaries. The Obituary References were unanimously passed by the House and thereafter the House stood in silence for two minutes as a mark of respect to the departed souls.
4. CALLING ATTENTION

(1) Shri Aleixo Reginaldo Lourenco, MLA called the attention of Hon. Minister for Revenue to the following:

“Fear and anxiety in the minds of the people of Goa on the reported lease of about 1 lakh sq. meters each of River Zuari area at Nauxim (St. Andre Constituency) and Sancoale (Cortalim Constituency) by Mormugao Port Trust to private companies for setting up marinas for crafts/small boats/yachts etc. Action the Government proposes to take on this issue to safeguard its ownership rights over the said river area as declared under Section 14 (1) of Goa Land Revenue Code”.

Shri Rohan Khaunte, the Hon. Minister for Revenue, made a statement in regard thereto.

The following Members sought clarifications:
1. Shri Aleixo R. Lourenco, MLA.
2. Shri Churchill Alemao, MLA.
3. Shri Francisco Silveira, MLA.
4. Shri Luizinho Faleiro, MLA.
5. Smt. Alina Saldanha, MLA.

6. PAPERS TO BE LAID ON THE TABLE

(1) On behalf of Shri Manohar Parrikar, the Hon. Chief Minister, Shri Ramakrishna Dhavalikar, the Hon. Minister for P.W.D. laid the following:
Shri Govind Gaude, the Hon. Minister for Arts & Culture and Tribal Welfare laid the following Notifications/Orders:


Shri Rohan Khaunte, the Hon. Minister for Revenue laid the Goa Regularization of Unauthorized Construction Ordinance, 2018 (Ordinance No. 1 of 2018).

Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning and Agriculture laid

(a) The Annual Accounts with Audit Certificate & Audit Report for the year 2013 – 14; and

6. **ASSENT TO BILLS**

Secretary, Legislature, reported Assent of the Hon. Governor to the 11 following Bills:-

(1) The Goa Appropriation(No.2) Bill, 2018
(2) The Goa Appropriation (No.3) Bill, 2018
(3) The Goa Town and Country Planning(Amendment) Bill, 2018
(4) The Goa State Higher Education Council Bill, 2018
(6) The Goa Lokayukta(Amendment) Bill, 2018
(7) The Goa Land Revenue Code(Amendment) Bill, 2018
(9) The Goa Mopa Airport Development Authority Bill, 2018
(10) The Goa Salary, Allowances and Pension of Members of the Legislative Assembly (Fifth Amendment) Bill, 2018.


REPORT PRESENTED
The First Report (2019) of the Business Advisory Committee, was presented in the House by Shri Manohar Parrikar, the Hon. Chief Minister.

8. GOVERNMENT BILLS INTRODUCED

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Title of the Bill</th>
<th>Name of the Minister who moved the Motion for Introduction of the Bill</th>
<th>Date on which the Bill was introduced</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>The Goa Commission for Scheduled Castes and Scheduled Tribes (Amendment) Bill, 2019</td>
<td>Shri Govind Gaude, the Hon. Minister for Tribal Welfare</td>
<td>30.1.2019</td>
</tr>
<tr>
<td>2.</td>
<td>The Goa Registration of Tourist Trade (Amendment) Bill, 2019</td>
<td>Shri Manohar Azgaonkar, the Hon. Minister for Tourism</td>
<td>30.1.2019</td>
</tr>
<tr>
<td>3.</td>
<td>The Goa Tourist Places (Protection and Maintenance) (Amendment) Bill, 2019</td>
<td>Shri Manohar Azgaonkar, the Hon. Minister for Tourism</td>
<td>30.1.2019</td>
</tr>
<tr>
<td>4.</td>
<td>The Goa Public Health (Amendment) Bill, 2019</td>
<td>Shri Vishwajit Rane, the Hon. Minister for Health</td>
<td>30.1.2019</td>
</tr>
<tr>
<td>5.</td>
<td>The Goa Appropriation Bill, 2019 (Relating to the Supplementary Demands for Grants for the year 2018-2019 (Second Batch)</td>
<td>Shri Manohar Parrikar, the Hon.Chief Minister</td>
<td>The Bill was introduced, considered and passed on 30.1.2019.</td>
</tr>
</tbody>
</table>
9. **PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2018-19(SECOND BATCH)**
Shri Manohar Parrikar, the Hon. Chief Minister, presented the Supplementary Demands for Grants for the year 2018-19 (Second Batch).

The Supplementary Demands for Grants for the year 2018-2019(Second Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2018-2019(Second Batch) were put to vote and passed on the 30th January, 2019.

10. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2019 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2018-19 (SECOND BATCH))**

1. Shri Manohar Parrikar, the Hon. Chief Minister, moved for leave to introduce the Goa Appropriation Bill, 2019 (relating to Supplementary Demands for Grants for the year 2018-2019 (Second Batch). The leave was granted and Bill was introduced.

2. Shri Manohar Parrikar, the Hon. Chief Minister, moved that the Goa Appropriation Bill, 2019 (relating to Supplementary Demands for Grants for the year 2018-2019 (Second Batch) be taken into consideration.

3. The Motion for consideration of the Bill was put to vote and adopted.
Clauses 2 and 3 the Schedule, Clause I, the enacting formula and the long title were put to vote and adopted.

4. Shri Manohar Parrikar, the Hon. Chief Minister, moved the Motion that the Bill be passed.

5. The Motion for passing of the Bill was put to vote and passed on the 30th January, 2019.


Shri Manohar Parrikar, the Hon. Chief Minister, presented the Annual Financial Statement for the year 2019-2020.

*The House was Adjourned at 3 02 pm to meet at 11 30 am on Thursday, the 31st January, 2019.*
DATE OF SITTING: 31st JANUARY, 2019

1. QUESTIONS

(1) POSTPONED STARRED QUESTIONS ORALLY ANSWERED
(a) Postponed Starred Question No. *22B tabled by Shri Chandrakant Kavalekar, the Hon. Leader of Opposition regarding ‘Planning of Urban areas’ (originally slated for answer on 23.07.2018) was orally answered.

(b) Postponed Starred Question No. *1A tabled by Shri Luizinho Faleiro, MLA regarding ‘Garbage Management at Sonsodo’ (originally slated for answer on 30.07.2018) was orally answered.

(c) Postponed Starred Question No. *6A tabled by Shri Chandrakant Kavalekar, the Hon. Leader of Opposition regarding ‘Recruitment in Municipalities’ (originally slated for answer on 30.07.2018) was orally answered.

(2) FURTHER POSTPONED STARRED QUESTIONS
(a) Postponed Starred Question No. *22C tabled by Shri Chandrakant Kavalekar, the Hon. Leader of Opposition regarding ‘Promotion of Agriculture’ (originally slated for answer on 23.07.2018) was further postponed to the next session.

(b) Postponed Starred Question No. *7A tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding ‘Government land granted to Mormugao Port Trust’ (originally slated for answer on 25.07.2018) was further postponed to the next session.

(3) STARRED QUESTIONS
(a) Questions Answered:-
   Starred Questions at Sl. Nos. 1B and 2A for the day were orally answered.

(b) Reply Postponed:-
   Replies to Starred Question Nos. 1A, 2B, 5A, 6A, 6B, 6C, 7A, 7B, 9A and 9B were postponed to the next session.

(c) Replies laid:-
   Replies to the rest of the Starred Questions were laid on the Table.

(4) UNSTARRED QUESTIONS

(b) Replies Laid
   Replies to Questions in Unstarred list (Corrected) were laid on the Table.
(b) **Reply Postponed:**
Replies to Unstarred Question Nos. 5, 31, 61 and 142 were postponed to the next session.

2. **ZERO HOUR MENTION:**

   (1) The subject matter of the Zero Hour Mention, tabled by Shri Filipe Nery Rodrigues, MLA, was as regards the fear and anxiety in the minds of the people of Chinchinim, Sirlim and travellers on NH17 at the existing Digaband Bridge at Chinchinim Salcette, which is without parapet wall/guard wall/railings on both the sides of the bridge due to which the rivulet of River Sal on which the bridge exists has become a dumping site for garbage thus creating unbearable stink, pollution and highly contaminated river water.
   The steps/the measures the Government has undertaken/will undertake in the matter.
   Shri Ramakrishna Dhavalikar, the Hon.Minister for P.W.D. replied to the Mention.

   (2) The subject matter of the Zero Hour Mention, tabled by Shri Antonio Fernandes, MLA, as regards the fear and anxiety in the minds of the villagers of Chimbel, due to repeated fire incidences that have occurred in the area under Survey No. 25, 26, 27, 28 and 40/1 opposite to V2 Mall at Kadamba Plateau in Chimbel village, due to the damage caused to the Bio diversity in the region due to fire. The steps/measures the Government has undertaken/will undertake as regards the same.

   (3) The subject matter of the Zero Hour Mention, tabled by Shri Francisco Silveira, MLA, was as regards the fear and anxiety in the minds of the people of Maina, Batim, Gawli-Moula, Agassaim, Goa Velha, Zuari Morgod and in all other areas of St. Andre Constituency, as regards the acute shortage of water supply from Cortalim to Agassaim. The steps/measures the Government has undertaken/will undertake as regards the same.
   Shri Ramakrishna Dhavalikar, the Hon.Minister for P.W.D. replied to the Mention.

   (4) The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, S/Shri Clafasio Dias, Pratapsingh Rane, Digambar Kamat, Francisco Silveira and Isidore Fernandes, MLAs’ as regards the steps/measures the Government has undertaken/will undertake in terms of capital investment in the Co-operative
Banks in line of the similar schemes of the Government of India in the matter of Non Performing Assets of large Public Sector Banks.

(5) The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, was as regards the fear and anxiety in the minds of the public over the new CRZ Regulations which reduces the No Development Zone to 50 Mts from High Tide Line for sea and 20 Mtrs for rivers and creeks which will adversely affect the tidal planes, Khazan lands, salt pans, estuaries, bird sanctuaries, underground water table, ecology and environment in general and ecologically sensitive areas in particular. The steps the Government intends to take in the matter.

2. CONGRATULATORY MOTION

“This House congratulates, Shri Manohar Parrikar, the Hon.Chief Minister, due to his able leadership and vision, the work of the 3rd new Mandovi Bridge ‘Atal Setu’, has been completed in the stipulated record time and was inaugurated on the 27th January, 2019, successfully.”

The following Members spoke on the Motion:-
1. Shri Rajesh Patnekar, MLA
2. Shri Deepak Pauskar, MLA
3. Shri Churchill Alemao, MLA
4. Shri Manohar Azgaonkar, the Hon.Minister for Sports
5. Shri Rohan Khaunte, the Hon. Minister for Revenue
6. Shri Milind Naik, the Hon.Minister for Urban Development
7. Shri Mauvin Godinho, the Hon.Minister for Panchayat
8. Shri Vijay Sardessai, the Hon. Minister for Town & Country Planning
9. Smt. Alina Saldanha, MLA
10. Shri Aleixo R. Lourenco, MLA
11. Shri Michael Lobo, the Hon. Dy. Speaker
12. Shri Ramakrishna Dhavalikar, the Hon.Minister for P.W.D.
13. Dr. Pramod Sawant, the Hon. Speaker

The Congratulatory Motion was unanimously adopted by the House on the 31st January, 2019.
3. PAPERS LAID ON THE TABLE

(1) Shri Manohar Parrikar, the Hon. Chief Minister laid the following:


Tax Notifications:
24) Notification No. 38/1/2017-Fin (R & C) (78)/1662(Corri.) dated 05/12/2018 published in the Extraordinary Official Gazette, Series-I, No. 36, dated 06/12/2018.

**B. Rate Notifications:**


C. Orders for removal of Difficulties:

D. Office Memorandum:
E. The Goa Value Added Tax Act, 2005:

Tax Notification:

Orders:


4. CALLING ATTENTIONS

(1) S/Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, and Glenn Ticlo, MLA called the attention of Hon. Chief Minister to the following:
“Fear and anxiety in the minds of Goans due to the introduction of the Traffic Sentinel App by Traffic Department, and various incidents of violence which have erupted due to this App and action Government intends to take in this matter”.

Shri Ramakrishna Dhavalikar, the Hon. Minister for Transport made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Glenn Ticlo, MLA
2. Shri Michael Lobo, the Hon. Dy. Speaker
3. Shri Filipe Nery Rodrigues, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Nilkanth Halarnkar, MLA
6. Shri Digambar Kamat, MLA
7. Shri Churchill Alemao, MLA
8. Shri Isidore Fernandes MLA
9. Shri Ramakrishna Dhavalikar, the Hon. Minister for P.W.D.
10. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning
11. Shri Pratapsingh R. Rane, MLA
12. Shri Ravi Naik, MLA

(2) S/Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, Filipe Nery Rodrigues, Nilkanth Halarnkar, Wilfred D’Sa, and Antonio Fernandes, MLAs’ called the attention of the Hon. Chief Minister to the following:
“Fear and apprehension in the minds of mining affected people from Goa due to non-resumption of mining operations thereby severely affecting the life of the people and due
to which the economy of Goa has been collapsed thereby creating major social issues like steep rise in unemployment, agitations etc. Measures the Government has taken at State as well as Centre level to start the mining in Goa.”

Shri Manohar Parrikar, the Hon. Chief Minister made a statement in regard thereto. The following Members sought clarifications:
1. Shri Chandrakant Kavlekar, the Hon. Leader of Opposition
2. Shri Michael Lobo, the Hon. Dy. Speaker
3. Shri Prasad Gaonkar, MLA
4. Shri Luizinho Feleiro, MLA
5. Shri Rajesh Patnekar, MLA
6. Shri Deepak Pauskar, MLA
7. Shri Pratapsing R. Rane, MLA
8. Shri Ravi Naik, MLA
9. Shri Pravin Zantye, MLA
10. Shri Aleixo R. Lourenco, MLA
11. Shri Nilesh Cabral, the Hon. Minister for Power

5. PRESENTATION OF REPORTS ON THE PUBLIC ACCOUNTS COMMITTEE
Shri Pratapsingh Rane, Chairman presented the Seventy Third, Seventy –Fourth, Seventy Fifth and Seventy Sixth Report to the Committee on Public Accounts Committee on the Report of the Comptroller and Auditor General of India for the year 2010-11, 2011-12, 2012-13 and 2013-14.

6. PRESENTATION OF REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

7. GOVERNMENT BILLS PASSED BY THE HOUSE

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Title of the Bill</th>
<th>Name of Minister who introduced, considered and passed the Bill</th>
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### 8. VALEDICTORY REMARKS BY THE HON. SPEAKER

Dr. Pramod Sawant, the Hon. Speaker, made Valedictory Remarks at the conclusion of the Session on the 31st January, 2019.

### 9. NATIONAL ANTHEM

The National Anthem was played at the conclusion of the Session on the 31st January, 2019 and the House was adjourned *sine die* at 5 15 PM. The Seventh Session, 2019, of the Seventh Legislative Assembly of the State of Goa has been prorogued by the Hon. Governor of Goa with effect from the 4th February, 2019.

*(The House was Adjourned sine die at 5 15 PM.)*
STATEMENT NO.1

1. **STATISTICS OF STARRED AND UNSTARRED QUESTIONS**
   During the Session, 137 notices of Starred and 282 notices of Unstarred Questions were received thus amounting to a total of 419 Questions. Out of the 137 Starred Questions which were received, 127 Starred Questions were admitted and 10 Starred Questions were replied orally. The replies to the rest of the 117 Starred and 282 Unstarred Questions were laid on the Table of the House. 11 Starred and 6 Unstarred Questions were postponed to the next Session.

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#### 2. GOVERNMENT BILLS PASSED BY THE HOUSE

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</table>